

**Record of revolutionaries jailed in Andaman Cellular Jail**

3710. SHRI RITABRATA BANERJEE: Will the Minister of CULTURE be pleased to state:

- (a) how many revolutionaries were jailed in the Andaman Cellular Jail;
- (b) out of them, how many were from undivided Bengal; and
- (c) whether record about all inmates are properly maintained and displayed?

THE MINISTER OF STATE OF THE MINISTRY OF CULTURE (DR. MAHESH SHARMA): (a) to (c) Information is being collected and will be placed on the Table of the House.

**Declaration of National Heritage Sites**

3711. SHRI N. GOKULAKRISHNAN: Will the Minister of CULTURE be pleased to state:

- (a) whether Government is planning to declare famous historical places as National Heritage Sites; if so, the details thereof;
- (b) whether Government has identified or received any request from Government of Puducherry in this regard, if so, the details thereof; and
- (c) whether Government of India has taken any initiative in the matter, if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF CULTURE (DR. MAHESH SHARMA): (a) No, Sir. There is no concept of declaring any historical place as a National Heritage Site under provisions of the Ancient Monuments and Archaeological Sites and Remains Act, 1958 and Rules, 1959.

- (b) No, Sir. No proposal is received in this regard.
- (c) Question does not arise.

**Establishment of science cities**

†3712. SHRI PREM CHAND GUPTA: Will the Minister of CULTURE be pleased to state:

- (a) the details of science cities established in the country, State-wise/Union Territory-wise;

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† Original notice of the question was received in Hindi.